

PYKKA centres for promotion of sports

†2393. SHRI RAM NATH THAKUR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is running Panchayat Yuva Krida Khel Abhiyan (PYKKA) centre in the country for promoting sports;

(b) if so, the details thereof; and

(c) the district-wise details of funds allocated to PYKKA centres in Bihar during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) No, Sir. The Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) has since been revised and renamed as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2015. Therefore, no further grants are being released for creation or maintenance of playfields under PYKKA. During the currency of the PYKKA from 2008-09 to 2013-14, a total of 67,931 playfields were approved (65943 at Village Panchayat level and 1988 at Block Panchayat level). Out of the playfields approved, 57,839 playfields have been developed till February, 2015.

(c) No fund has been allocated to the PYKKA centres in Bihar during the last three years.

Amount sanctioned from NSDF to West Bengal

2394. SHRI VIVEK GUPTA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that no amount was sanctioned for promotion and development of sports in West Bengal from the National Sports Development Fund since 2011 to 2015;

(b) if not, the details of the amount sanctioned for development of sports in the State of West Bengal and the intended purpose thereof;

(c) if so, why Government has been selective in sanctioning funds to States;

(d) what is the basis for determining the sanctions and the amount to be disbursed; and

(e) whether there is a mechanism in place to assess the benefit from the NSDF amount disbursed?

† Original notice of the question was received in Hindi.